

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: :MUMBAI

ORIGINAL APPLICATION NO. 1376/95

TUESDAY, THE 31ST DAY OF JULY, 2001

CORAM: HON'BLE SMT. LAKSHMI SWAMINATHAN. VICE CHAIRMAN (J)
HON'BLE SMT. SHANTA SHASTRY. MEMBER (A)

Kedarnath Prasad, Prabhat Nagar,
Shivaji path, Near M.H. Hospital,
Thane, Thane District. . . Applicant

By Advocate Shri V.G. Pashte.

Vs.

1. Union of India through
General Manager, Central Railway,
Bombay V.T.
2. Divisional Railway Manager,
Bombay Division, Central Railway,
Bombay V.T. .. Respondents

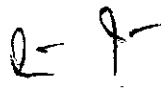
By Advocate Shri S.C. Dhawan

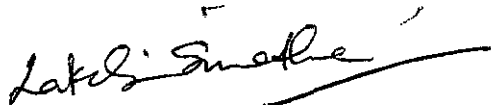
O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Shri V.G. Pashte learned counsel for applicants submits that on the basis of the instructions he has received from the applicant, he no longer wishes to pursue this matter. Shri S.C. Dhawan learned counsel for respondents has also submitted that in accordance with law the applicant's case has been considered for selection.

2. Noting the above, the OA is disposed of as withdrawn. No costs.


(SHANTA SHASTRY)
MEMBER (A)


(LAKSHMI SWAMINATHAN)
VICE CHAIRMAN (J)